

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-34/2020 /2366/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati, the th 17 March, 2023

Sub: **Casual leave, Restricted holiday with station leave permission.**

Ref:- Your letter No. MACT(S) 197 dtd 15.03.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.04.2023 and restricted holiday on 19.04.2023 along with station leave permission from the evening of 12.04.2023 till the morning of 24.04.2023**, has been granted.

Further, the District & Sessions Judge, Sonitpur, Tezpur and in his absence next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-34/2020 /2367-2368/A, dated , 17-03-2023

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
- ✓ 2. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)
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